

24. Certain conditions of FDI Policy on Agriculture and Animal Husbandry, and Mining and Mineral separation of titanium bearing minerals and ores, its value addition and integrated activities have been simplified.
25. In order to achieve faster approvals on most of the proposals, the Government has decided to raise threshold limit for approval by FIPB to ₹ 5000 crore.
26. Further, Finance Minister in its Budget Speech on 29.2.2016 has announced that 100% FDI will be allowed through FIPB route in marketing of food products produced and manufactured in India. This will benefit farmers, give impetus to food processing industry and create vast employment opportunities.

Import of arhar

†1285. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of total quantity of arhar pulse imported in the last two years;
- (b) whether it is a fact that the arhar which was imported last year, was inferior in quality to the Indian pulses and it had also been banned for some time in India; and
- (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Government has not imported pulses during the last two years *i.e.* 2013-14 and 2014-15. However, during the current year 2015-16, the Government has imported 4927 MT of arhar through MMTC Ltd.

(b) and (c) MMTC Ltd. has not received any complaint relating to quality of arhar imported under the Government account.

Opening of sectors through automatic route for FDI

1286. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Department of Industrial Policy and Promotion (DIPP) is targeting to open 98 per cent sectors through automatic route for Foreign Direct Investment (FDI);

† Original notice of the question was received in Hindi.